

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 26th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Akhil Sibal
Mr. Aniket Prasoon
Ms Mandkini Ghosh
MR. Shantanu Singh
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan for R-1
Mr. M. Mishra for R-2**

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Aniket Prasoon
Ms. Shagun Jain
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan for R-1
Ms. M. Mishra for R-2**

ORDER

Post these matters before the Bench comprising Chairperson and
Hon'ble Rakesh Nath on **15.11.2013** for hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**